Annexure 1
Name of the corporate debtor: Navigator Developers Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 15-02-2025
List of secured financial creditors

SI.	Name of creditor Details of claim received			Details of claim admitted							Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim			Whether	Details of	Amount covered		contingent	mutual dues,	claim rejected	claim under	
				admitted	claim	security interest	security interest relinquished? (Yes/No)	Security Interest	by guarantee	total amount of claims admitted	claim	that may be set off		verification	
1	Piramal Finance Limited (Formerly known as Piramal Capital & Housing Finance Limited)	11-10-2023	87,62,85,284	66,72,90,096	Secured	66,72,90,096	Yes	Refer Annexure A	66,72,90,096	55.07	0.00	0.00	20,89,95,188	0.00	The amount of claim rejected pertains to the partial distribution of the liquidation estate under Section 53 of the IBC, 2016
2	City Union Bank	12-10-2023	33,35,38,096	33,19,85,312	Secured	33,19,85,312	Yes	Refer Annexure A	33,19,85,312	27.40	0.00	0.00	15,52,784	0.00	The amount of claim rejected pertains to the partial distribution of the liquidation estate under Section 53 of the IBC, 2016
3	Phoenix ARC Private Limited - Trustee of Phoenix trust FY22-16	03-07-2024	21,35,67,317	21,23,81,612	Secured	21,23,81,612	Yes	Refer Annexure A	21,23,81,612	17.53	0.00	0.00	11,85,705	0.00	The amount of claim rejected pertains to excess interest claimed of INR 1,92,339/- and partial distribution of the liquidation estate under Section 53 of the IBC, 2016 of INR 9,93,366/-
	Total 1,42,33,90,6			1,21,16,57,020		1,21,16,57,020			1,21,16,57,020	100.00	0.00	0.00	21,17,33,677	0.00	